

NOTICE

Date of Publication :22-Mar-2021 Last Date: 12-Apr-2021

Applicants are requested to collect following Certified Copies on or before last date 12-Apr-2021, by paying deficit charges, if any, failing which their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Deficit Charges, if any (Rs.)
1	U-202100110	Kulbir Arora	3356-1992-L.C.SUIT (Record Dept.)	
2	U-202100764	LJ Law	1098-2009 (5)	
3	U-202100869	Malka sayyed	2008-2012 (12)	
4	U-202100957	Leena Nichani	40-2020-ADOPTION PETN. (Record Dept.)	
5	U-202101287	Manoj B. Kapoor	264-1983 (7)	
6	U-202101314	Mr. Bhagwan Govind	22-2021-MHP (17)	
7	U-202101448	Anand Nikhal	4666-2008 (32)	
8	U-202101504	Adv. Asif Y. Memon	3729-2013 (13)	
9	U-202101598	Adv. Suresh Jadhav	2393-2012 (5)	
10	U-202101640	Prashant A. Nakti	7282-2006 (13)	
11	U-202101715	Ketan Chothani	7735-2000 (13)	
12	U-202101718	Maravoor Wamorkar & Co.	1091-2016 (9)	
13	U-202101754	Mulla & Mulla and Craigie Blunt & Caroe	2856-2010 (3)	
14	U-202101774	M/s. N. N. Vaishnawa & Co.	55-2020- COMMERCIAL SUIT (32)	
15	U-202101785	Dharma and Co	1115-2017 (1)	

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16	U-202101814	Subhashini Subhash Sawant	2420-2008 (12)	
17	U-202101821	V. R. Tripathi & Asso.	2814-2021-STAMP NO. (6)	
18	U-202101823	Darshan Jain	2413-2021-STAMP NO. (6)	
19	U-202101824	Darshan Jain	608-2021 (12)	
20	U-202101831	Adv. Vimlesh Singh	49-2021 (11)	
21	O-202001217	Yatin R. Shah Adv. for Def. No. 9	7995-1996 (13)	
22	O-202100142	Javer N. Mamniya	529-2021-STAMP NO. (4)	
23	O-202100422	Smt. Meera Sahabsharan Kushwaha	6194-1994 (2)	
24	O-202100520	Adv. S. D. Bhandary	1808-2018 (1)	
25	O-202100547	Adv. Prashant G. Karande	2144-2008 (12)	
26	O-202100602	Aarna Law	792-2017 (20)	
27	O-202100603	Aziz S. Shaikh	1758-2013 (0)	
28	O-202100621	Maneksha & Sethna Adv. Def. No. 1 to 3	2731-2018 (9)	
29	O-202100639	Altaf Khan	141-2021 (12)	
30	O-202100640	Altaf Khan	143-2021 (12)	

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31	O-202100642	Fayzan Khan	139-2021 (12)	
32	O-202100643	Fayzan Khan	140-2021 (12)	
33	O-202100644	Nitesh Acharya	147-2021 (12)	
34	O-202100645	Nitesh Acharya	142-2021 (12)	
35	O-202100646	V. Shukla & Associates	144-2021 (12)	